


**In the court of Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause List dated: 16-12-2020)**


| 1st Session Evidence/Agruments | Hearing/Argument 2nd Session |
|--|--|
| 1. CC 1427/2015 | 1. C Misc 584/2016 |
| 2. CC 4415/2017 | 2. C Misc 209/2018 |
| 3. CC 6509/2019 | 3. C Misc 130/2020 |
| 4. CC 7062/2019 | 4. C Misc 214/2020 |
| 5. CC 1269/2019 | 5. C Misc 215/2020 |
| 6. CC 5115/2020 | 6. C Misc 216/2020 |
| 7. CC 7861/2020 | 7. C Misc 272/2020 |
| 8. C Misc 412/2017 | 8. C Misc 307/2020 |
| 9. FR 393/2020 | 9. C Misc 372/2020 |
| 10. FR 393/2020 | 10. C Misc 373/2020 |
| 11. FR 465/2020 | 11. C Misc 337/2020 |
| 12. FR 427/2020 | 12. C Misc 384/2020 |
| 13. FR 479/2020 | 13. C Misc 385/2020 |
| 14. PCR 178/2011 | 14. C Misc 386/2020 |
| 15. FR 395/2020 | |
| 16. PCR 196/2020 | |
| 17. PCR 342/2020 | |


Chief Judicial Magistrate,
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 16/12/2020)**

| II ACJM, Bengaluru. 1 st session Evidence/Arguments | II ACJM, Bengaluru. 2 nd Session Evidence/Arguments |
|--|--|
| 1. CC No. 2152/2012 | 1. CC No. 1300/2015 |
| 2. CC No. 2347/2013 | 2. CC No. 3061/2015 |
| 3. CC No. 772/2016 | 3. CC No. 553/2016 |
| 4. CC No. 3910/2016 | 4. CC No. 1781/2016 |
| 5. CC No. 919/2017 | 5. CC No. 7991/2018 |
| 6. PCR No. 472/2019 | 6. CC No. 1702/2017 |
| 7. CC No. 8218/2019 | 7. CC No. 3473/2017 |
| 8. CC No. 2515/2008 | 8. CC No. 4027/2017 |
| 9. CC No. 7496/2016 | 9. CC No. 7290/2017 |
| 10. CC No. 1918/2017 | 10. CC No. 8151/2017 |
| 11. CC No. 8903/2017 | 11. CC No. 9731/2017 |
| 12. CC No. 2077/2018 | 12. CC No. 32/2018 |
| 13. CC No. 9909/2018 | 13. CC No. 8533/2018 |
| 14. CC No. 475/2014 | 14. CC No. 5134/2013 |
| 15. CC No. 5459/2014 | 15. CC No. 826/2016 |


 15/12/2020
 IIAddl, Chief Judicial Magistrate
 Bangalore Rural District, Bangalore.

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